

(b) how much of it was allotted for the use of village blacksmiths and farmers and how much was allotted to Farm Implement-manufacturing factories;

(c) the names of the factories and the quantity allotted to each; and

(d) the agencies through which these operations were effected?

The Minister of Commerce (Shri Karmarkar): (a) to (c). Two statements are attached. [See Appendix IV, annexure No. 54.]

(d) Through Controlled Stockholders and Registered Stockholders appointed by the Iron and Steel Controller, Calcutta, under the Iron and Steel (Control of Production and Distribution) Order, 1941.

TAGGER TINPLATE

228. Shri K. K. Basu: Will the Minister of Commerce and Industry be pleased to state:

(a) the approximate demand of tagger tinplate in India;

(b) the basis for issuing import licences;

(c) the volume of tinplate imported during the years 1950 to 1953 year-wise;

(d) the quantity of tinplate imported in 1953 and 1954; and

(e) whether there is any quantitative ceiling for such import?

The Minister of Commerce (Shri Karmarkar): (a) No reliable estimate is available.

(b) and (e). No import licences are at present being issued for tinplate except tagger tinplate above 37G which is not manufactured in India. Licences for tagger tinplate are issued by the Iron and Steel Controller provided he is satisfied about the demands and reasonableness of prices.

(c) and (d). A statement is attached. [See Appendix IV, annexure No. 55.]

INVESTMENTS IN PUBLIC SECTOR

229. Shri Vallatharas: Will the Minister of Production be pleased to state:

(a) the total investment on Industrial projects in the public sector by the Central Government as on 1st March, 1954;

(b) the State-wise investment on Industrial projects in the public sector by the States as on 1st March, 1954; and

(c) how many projects in parts (a) and (b) above have not gone into production?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): (a) to (c). A statement giving available information in respect of the Industrial Projects of the Central Government is laid on the Table of the House. [See Appendix IV, annexure No. 56.]

The remaining information is being collected and will be placed on the Table of the House in due course.

TEA PRICES

230. Shri K. P. Tripathi: Will the Minister of Commerce and Industry be pleased to state what was the average price of tea in the following regions as well as of India as a whole during 1951-52, 1952-53 and 1953-54:— (i) Cachar, (ii) Darjeeling, (iii) Assam excluding Cachar, (iv) West Bengal excluding Darjeeling and (v) South India?

The Minister of Commerce (Shri Karmarkar): A statement is attached [See Appendix IV, annexure No. 57.]

PAPER

331. Shri Ram Dass: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the total cost of hand-made paper purchased for the use of the several departments of the Central Government during 1952-53 and 1953-54; and